

Eastern and Eastern Railways in 1956 according to the Railway Board's letter No. E/56/RC1/4/55/3 dated 25-4-56 ;

(b) the terms and conditions of their service ;

(c) whether it is a fact that some Apprentices recruited on the above terms and conditions are allowed to appear before Railway Service Commission before the expiry of their training ;

(d) if so, the reasons therefor ; and

(e) whether Government propose to frame rules for fixation of seniority for Apprentices recruited directly ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (e). Information is being collected and will be laid on the table of the Sabha.

PROMOTION OF S.Ms. AND A.S.Ms.

5476. **SHRI JYOTIRMOY BASU :**
SHRIMATI SUSEELA GOPALAN :
SHRI P. RAMAMURTI :
SHRI P. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have evolved any scheme about the promotion of Assistant Station Masters and Station Masters ;

(b) if so, the main points of the scheme ;

(c) whether the scheme has been implemented ; and

(d) if not, when it is likely to be implemented ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). The possibility of having a uniform avenue of promotion for Transportation staff in all categories including Assistant Station Masters and Station Masters on all Railways is under consideration.

CLERICAL STAFF OF CLAIMS BRANCH ON EASTERN RAILWAY

5477. **SHRI BHAGAVAN DAS :**
SHRI NAMBIAR :
SHRI K. M. ABRAHAM :
SHRI K. RAMANI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government received any representation from the Clerical staff of Claims Branch of the Chief Commercial Supdt., Eastern Railway, Calcutta, in July, 1967 ;

(b) if so, the main points of the representation ;

(c) whether Government have considered the representation ; and

(d) if so, decision taken thereon ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). The information is being collected from the Eastern Railway and will be laid on the Table of the House in due course.

GRAVEYARD NEAR MALKAGANJ, DELHI

5478. **SHRI K. N. PANDEY**
SHRI YASHPAL SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the Wakf Board has received complaints that an old abandoned graveyard in Malkaganj, Delhi has been rented out to a Transport Company ; and

(b) if so, the steps being taken to get the same vacated as it is in a congested area ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The Delhi Wakf Board is making an enquiry against the Secretary, Managing Committee Raiyan, Subzimandi, Delhi, for leasing the land and has given a legal notice. Further action according to the provisions of Wakf Act, 1954, will be taken by the Delhi Wakf Board after completion of the enquiry.

SHORTAGE OF SOFT-COKE IN DELHI

5479. **SHRI YASHPAL SINGH :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether Delhi is facing an acute shortage of soft-coke ; and

(b) if so, the alternate arrangements being made to ease the position ?